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**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P No.370/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>th</sup> January 2018, 10.30 A.M**

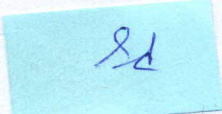
Name of the Company		Binay Kumar-Vs-Kumar Auto infra (P) Ltd & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

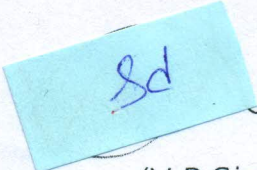
1	CS Siddhi Dhondharia Practising Company Secretary	Respondent 1, 2 & 3	Joshi 4/01/18
1	Mr Ratnanku Banerji, Se Adv	}	P 4/1/18
2	Ms Swapna Chowkey, Adv		
3	Mr Sidhartha Sharma, Adv		
4	Ms Namrati Basu, Adv		

**ORDER**

Ld. Counsel for the petitioner and the respondent nos. 1 to 3 is present.

List it on 19/02/2018. Interim order, if any, shall remain effective till next date of hearing.

  
(Jinan K.R.)  
Member (J)

  
(V.P. Singh)  
Member (J)